



The Gauhati High Court, At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is hereby informed to all concerned that the matters listed in the Hearing list and Special Causelist pertaining to the Hon'ble Division Bench-II will be taken up daily after the completion of the Daily and Supplementary Causelists. Learned counsels are therefore requested to remain present while taking such matters in the Hearing and Special Causelists.

BY ORDER

Dated, Guwahati, the 6th of August, 2022.